

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Workmen's Compensation Act, 1973".

*The motion was adopted.*

SHRI P. M. MEHTA: I introduce the Bill.

15.30 hrs.

PAYMENT OF WAGLS (AMENDMENT BILL)

[AMENDMENT OF SECTIONS 1, 2 etc.]

SHRI P. M. MEHTA (Bhavnagar): I beg to move for leave to introduce a Bill further to amend the Payment of Wages Act, 1936.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Wages Act, 1936".

*The motion was adopted.*

SHRI P. M. MEHTA: I introduce the Bill.

15.30½ hrs.

FACTORIES (AMENDMENT) BILL

[AMENDMENT OF SECTIONS 8, 9 ETC.]

SHRI P. M. MEHTA (Bhavnagar): I beg to move for leave to introduce a Bill further to amend the Factories Act, 1948.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Factories Act, 1948".

*The motion was adopted.*

SHRI P. M. MEHTA: I introduce the Bill.

15.31 hrs.

PAYMENT OF BONUS (AMENDMENT BILL)

[AMENDMENT OF SECTIONS 1, 2 ETC.]

SHRI P. M. MEHTA (Bhavnagar): I beg to move for leave to introduce a Bill further to amend the Payment of Bonus Act, 1965.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Bonus Act, 1965".

*The motion was adopted.*

SHRI P. M. MEHTA: I introduce the Bill.

15.32 hrs.

REMOVAL OF DISPARITIES AND CONCENTRATION OF WEALTH BILL

*by Shri K. Lakkappa—contd.*

MR. DEPUTY-SPEAKER: We now take up further consideration of the Bill of Shri Lakkappa on removal of disparities and concentration of wealth. Out of the two hours allotted 45 minutes were taken and the balance is one hour and forty-five minutes.